NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/113 & 114/CAA/2017

NAME OF THE TRANSFEROR

: SHITAL DEALERS PVT LTD

NAME OF THE TRANSFERRE

: SRI VIJAYAA LAMINATES PVT LTD

UNDER SECTION

S.No. Name (in Capital)

Represented by Signature

i) KiRAMASAMY
GWIMONAN COMPR

course for petitioner

ORDER

Matter is called. Counsel for the Applicant present. No representation on behalf of the Respondent. Matter is posted for the presence of the Respondent. Put up on 17.01.2018.

-sel -

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk